

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.4 - IA/728(AHM)2024
in
CP(IB) 182 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVG Fashion Ltd

.....Applicant

V/s

Arpita Filaments Pvt Ltd

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Adv.

For the Respondent :

ORDER

IA/728(AHM)2024

This application is filed for placing on record the progress report for the 4th quarter of year 2023-24 from 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 728 of 2024 stands disposed of.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)